

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2322
ANSWERED ON:08.12.2014
AIRCRAFT OWNED BY PRIVATE COMPANIES
Hansdak Shri Vijay Kumar

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of aircraft owned by private companies/individuals during the last three years and the current year;
- (b) the details of parking facilities available at the airports under Airports Authority of India, airport-wise;
- (c) the details of revenue collected on account of parking of private aircraft at these airports during the said period; and
- (d) whether the Government has issued or proposes to issue certain regulations for acquisition of aircraft by private companies/individuals and if so, the details thereof?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr.Mahesh Sharma)

- (a) 27 No. of aircraft have been registered by private companies/individuals during last three years. 02 No. of aircraft have been registered by private companies/individuals during the current year, till date.
- (b) Details of parking facilities available at the operational airports of Airports Authority of India (AAI) is at Annexure I.
- (c): Details of revenue collected on account of parking of private aircraft owned by private companies/individuals at various airports of AAI are as follows:

2011-12 150.72 Lakhs
2012-13 711.11 Lakhs
2013-14 509.45 Lakhs

- (d) Directorate General of Civil Aviation (DGCA) has issued CAR Section 3, Series C, Part XI, available on DGCA website, which lays down the requirement for permission to import/ acquisition of aircraft including by Private Companies/individuals.